GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1885 ANSWERED ON:23.07.2014 AMENDMENT IN RTI ACT Chaudhary Shri P.P.;Meghwal Shri Arjun Ram

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is planning to amend the Right to Information (RTI) Act, 2005 and bring the co-operative societies within the ambit of the Act;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a): No, Madam.
- (b) &(c): Does not arise.